

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


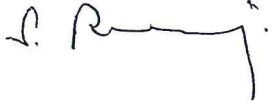
(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.08.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/179/IB/2018
NAME OF THE PETITIONER(S) : SSA & COMPANY
NAME OF THE RESPONDENT(S) : FLORIND SHOES PVT. LTD.
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	BFS LEGAL	for Respondent	
	S. PARGHASARATHY	for Petitioner	

ORDER

Counsel representing both the parties are present. Both counsels prayed time for making submissions. At their request, time is enlarged. **Put up on 31.08.2018.**

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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